

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) The industrial licensing of Petrochemicals is done on techno-economic considerations.

(b) and (c). The time and labour involved in collecting the requisite information will not be commensurate with the results to be achieved.

[*Translation*]

**Starting of Maharashtra Express From Gondia**

2259. **DR. KHUSHAL PARASRAM BOPCHE:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to start Maharashtra Express running between Nagpur and Kolhapur from Gondia; and

(b) if so, the time by which it is likely to be done?

**THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES):** (a) No, Sir.

(b) Does not arise.

**Rehabilitations of Person Displaced due to NCL and Bina Projects**

2260. **SHRI SUBEDAR:** Will the Minister of ENERGY be pleased to state:

(a) the number of persons uprooted due to Northern Coalfields Limited, Singrauli and Bina Projects and the number, out of them, who have been rehabilitated by giving plots;

(b) whether the payment of compensation has since been made to them;

(c) if so, the details in this regard includ-

ing the rate at which compensation has been paid;

(d) if not, the reasons therefor; and

(e) the steps taken to provide employment to the families uprooted as a result of the above projects?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) There is no Singrauli Project in the Northern Coalfields Limited. In the case of Bina Project 226 persons who were required to be moved due to acquisition of land, were allotted plots by the State Government of U.P. as a measure of their rehabilitation.

(b) Yes, Sir.

(c) Compensation for lands acquired during 1975-76 was paid at the rate of Rs. 2000/- per acre as per agreement between the representatives of the affected villagers, the State Government and the coal company. For the lands acquired during 1979-82, compensation was paid at the rate of Rs. 7700/- per acre, as per the agreement between the affected villagers local MP and the coal company.

(d) Does not arise.

(e) Preference is given in employment to those whose lands are acquired for coal project, as and when vacancies become available in the course of normal recruitment.

**Conversion of Ankleshwar-Rajpipla Railway Line**

2261. **SHRI CHANDUBHAI DESHMUKH:** Will the Minister of RAILWAY be pleased to state:

(a) whether a survey was conducted to